

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

Item 25

**CA No. 853/19, 125/22
And
CP No. 186/CHD/Chd/2018**

**Under Section 241 to 244 CA 2013 &
R 15, & 53 NCLT Rules 2016**

In the matter of:-

Kamikar Singh Pannu & Anr.

... Petitioners

Vs.

Rangi Builders Pvt. Ltd. & Ors.

... Respondents

Due to power failure, the matter could not be taken up today, hence
adjourned to 17.10.2023.

-sd-
Court Officer

September 04, 2023
SM